

**Death of a British National in Corbett  
Park, Nainital**

1251. SHRI MOHAMMAD MAH-  
FOOZ ALI KHAN: Will the PRIME  
MINISTER be pleased to state:

(a) whether a British national Mr.  
David Hunt was recently mauled to death  
by a tiger at the Corbett national park,  
Nainital;

(b) if so, whether Government have  
made any inquiry into the matter;

(c) if so, the result thereof; and

(d) whether Government have made  
any review of the existing arrangements  
for the safety of the visitors to the National  
Parks?

THE MINISTER OF STATE IN THE  
MINISTRY OF ENVIRONMENT AND  
FOREST (SHRI BIR SEN): (a) Yes,  
Sir.

(b) Yes, Sir.

(c) Mr. David Hunt violated the re-  
gulations of the Park by going far into  
the forest on foot on his own. The  
actual circumstances leading to his death  
are under investigation. The preliminary  
inquiry reveals that he was killed by a  
tigress which has no previous record of  
man killing.

(d) The regulations of the Corbett  
National Park clearly lay down that  
visitors should not move into the forest  
on foot. The State Government have  
been advised to enforce this regulation  
strictly and to ensure full safety of the  
visitors. Similar regulations exist in  
other national parks.

**“Pollution in Metropolitan cities  
due to loud Horns used  
by vehicles”**

1252. SHRIMATI JAYANTI PAT-  
NAIK: Will the PRIME MINISTER be  
pleased to state:

(a) whether Government are aware  
of the problem of sound pollution in  
Metropolitan cities due to loud horn used  
by some vehicles;

(b) if so, the directives given to  
different State Governments to restrict  
or prohibit the plying of the vehicles  
using such loud born; and

(c) the guidelines issued by Govern-  
ment to reduce pollution due to loud  
sound?

THE MINISTER OF STATE IN THE  
MINISTRY OF ENVIRONMENT AND  
FOREST (SHRI BIR SEN): (a) Yes,  
Madam.

(b) and (c). The motor vehicles acts  
of different States have suitable provisions  
for prohibiting horns which produce  
loud noise/sound and compulsory use of  
silencer for reducing the noise level.  
Municipalities and police authorities are  
limiting the time of use of loud speakers  
and prohibiting heavy vehicular traffic in  
some localities and banning very loud  
horns on Vehicles. Avenue-tree-plantation  
being planted on road sides also act as  
barrier and reduces noise levels.

**Central assistance for pre-matric  
stipend to S.C. and S.T.  
students**

1253. SHRIMATI JAYANTI PAT-  
NAIK: Will the Minister of HOME  
AFFAIRS be pleased to state:

(a) whether Central Government have  
been sharing some expenditure with  
State Governments in paying the pre-  
matric stipend to the Scheduled Caste  
and Scheduled Tribe students of those  
States;

(b) whether any request has been  
made by Government of Orissa to  
provide Central assistance to that State  
for awarding pre-matric stipend to the  
S.C. & S.T. students; and

(c) if so, the steps taken by Central  
Government thereon?